

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY- MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 65/241//HBD/2017
NAME OF THE COMPANY	Dipamkara Web Ventures Pvt Ltd
NAME OF THE PETITIONER(S)	Rajasekhar Kanuparthi
NAME OF THE RESPONDENT(S)	Dipamkara Web Ventures Pvt Ltd
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Shilpa represents on behalf of Y. SURYANARAYANA	counsel for R1,2,3,4&5	suryacorporatelawyer@ gmail.com 9849866556	

Heard Mrs. C. Shilpa on behalf of Mr. Y. Suryanaryana, learned counsel for the Respondents.

Post the case on 28.11.2017.


Member (Technical)


Member (Judicial)